

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 1929 of 2019 & IA No. 830 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Jaipur Vidyut Vitran Nigam Limited **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Megha Karnwal
Anish Sharma

Counsel for the Respondent(s) : S. Vallinayagam for R2

ORDER

List the matter on **24.10.2019**.

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK